

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Competition Appeal (AT) No. 96 of 2018**

**IN THE MATTER OF:**

**Karnataka Film Chamber at Commerce**

**(KFCC) & Anr.**

**...Appellants**

**Versus**

**Competition Commission of India & Anr**

**...Respondents**

**Present:**

**For Appellant :**            **Mr. Aakanksha Kaul and Mr. Manek Singh**  
   **Advocates**

**For Respondent:**        **Mr. Mayank Bansal, Advocate**  
   **Ms. Bulbuli, for CCI**

**ORDER**

**17.09.2019**                    Due to paucity of time the matter could not be taken up.

Post this appeal 'for hearing' on **23rd October, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

R N/gc/